

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 603
IB-449/PB/2021
IA/1579/2022

IN THE MATTER OF:

M/s. CFM Assest Reconstruction Pvt. Ltd.

...PETITIONER

Vs.

Mrs. Bharti Jain

...RESPONDENT

Section

U/s 95(1) of IBC, 2016

Order delivered on 03.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Adv. Ruchi Kohli, Adv. Anam Siddiqui, Advs.

For the Respondent

:

ORDER

IA/1579/2022

This is a report filed by the Resolution Professional under Section 99 of the IBC, 2016.

Heard the submissions made by Ld. Counsel for the Resolution Professional. For further consideration of the report, list the matter on **29.07.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)